Reporting by a surety under regulation 6(2) of Foreign Exchange Management (Guarantees) Regulations, 2025

Sr.N	lo.	Parameter	Details					
Α.	A. Details to be reported at the time of issuance of guarantee							
•	1.	Name of the surety						
2	2.	PAN of surety						
	3.	LEI of surety						
4	4.	Category of surety	a. Bank					
			b. Other financial institution					
			c. Parent of the principal debtor					
			d. Group entity of the principal debtor					
			e. Others. (please specify)					
	5.	Type of guarantee	a. Financial b. Performance					
	6.	Name of principal debtor						
7	7.	Residential status of principal debtor	a. R b. NR					
8	8.	Major activity of principal	NIC code:					
		debtor (as per NIC 2008)						
Ć	9.	Name of creditor						
•	10.	Residential status of creditor	a. R b. NR					
•	11.	Category of creditor	a. Bank					
			b. Other financial institution					
			c. Others. (please specify)					
•	12.	Underlying transaction between	a. Fund based facility					
		principal debtor and creditor	b. Non-fund based facility					
			c. Overseas Investment					
			d. Export/ Import					
			e. Others. (please specify)					
	13.	Amount of guarantee	In currency of issuance:					
			In INR:					
	14.	Issue date	//(dd/mm/yyyy)					
	15	Validity date	//(dd/mm/yyyy)					
B.		Details to be reported at the time of invocation of guarantee						
	16.	Date of invocation	/_ / (dd/mm/yyyy)					
1	17.	Invocation amount	In currency of issuance:					
	4.0		In INR:					
	18.	Date of remittance	// (dd/mm/yyyy)					

Signature of the A of the surety	uthorised official		Stamp/ seal
Name & desig Authorised Officia			
Place		Date	
Telephone No.		Email	